

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CA/61/IB/2017 IN PETITION NUMBER : CP/510/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : R. RAGHAVENDRAN NAME OF THE RESPONDENT : STATE BANK OF INDIA & 2 ORS UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM Cousel pu Promoter/ ex-management AN ANT MERATHIA 2. N.M. KARTHIR. 3. B. Dhannay -

ORDER

RP in person present along with the Counsel. Counsel for Applicant present. Counsel for Financial Creditor also present. Matter is posted for arguments. Put up on 13.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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